

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 213
(IB)- 244(ND)/2017
IA/2740/2020 IA/3155/2020

IN THE MATTER OF:

Indian Bank

V/s.

... Applicant/Petitioner

M/s. Athena Demwe Power ltd.

... Respondent

Under Section: U/s 7 of IBC Code,2016

Order delivered on 24.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Medha Sachdeva, for Navyuga Engineering Company Ltd.
Mr. Gagan Chawla, for Y.N. Apparo & Ms. Ranakrishna
Mr. Manish Dua, for Independent Directors
Mr. NPS Chawla & Mr. S Dutta, Advocate for RP

ORDER

IA-2740/2020 : is regarding filing of the minutes of the CoC meeting, which are taken on record subject to just exceptions. The IA stands closed.

IA-3155/2020 : The Counsel for Resolution Professional is present. The Counsel for the Applicant is present, who submitted that the IA-235/2019 was heard and orders were reserved by the previous Bench. As in the meantime, the Bench has been reconstituted, the IA-235/2019 needs to be relisted and reheard. List the IA-235/2019 along with IA-246/2019 on the 23rd September, 2020.

— Sd —

(L. N. GÚPTA)
MEMBER (T)

— Sd —

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)